

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

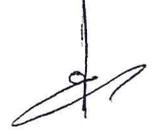
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/559/ (IB)/2017
NAME OF THE PETITIONER(S) : JIGSAW SOLUTIONS
NAME OF THE RESPONDENT(S) : INASRA TECHNOLOGIES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1) P.H. ARVINDH PANDIAN
(Sr. Counsel)
For
PAWAN JHABAKH
SANDEEP KUMAR.

For
Operational
Creditor



2) P.V BALASUBRAMANIAM
ADITYA MUKERJEE

FOR
CORPORATE
DEBTOR



ORDER

Counsels for both the parties are present and submitted their arguments. Heard.
Reserved for Orders.

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)